

HIGH COURT OF CHHATTISGARH: BILASPUR

ORDER

No. 804/Confdl./2022
II-3-1/2022

Bilaspur, dated the 13th April, 2022

The following Senior Civil Judges, as specified in Column no. (2) of the table below, are, hereby, transferred from the place shown in Column No. (3) to the place shown in Column No. (4) and are appointed as Civil Judge Class-I-cum-Chief Judicial Magistrate/Additional Chief Judicial Magistrate for the Revenue District mentioned in Column No. (5) in the capacity as mentioned in column No. (6) from the date they assume charge of their office(s): -

TABLE

S. No.	Name & presently posted as	From	To	Revenue District	Posted as
(1)	(2)	(3)	(4)	(5)	(6)
1.	Smt. Sanjaya Ratrey, I Civil Judge Class-I & C.J.M.	Gariaband	Ramanujanj	Balrampur	Civil Judge Class-I & C.J.M., Balrampur at Ramanujanj
2.	Shri Jitendra Kumar Thakur, Civil Judge Class-I & C.J.M.	Bijapur	Janjgir-Champa	Janjgir-Champa	I Civil Judge Class-I & C.J.M.
3.	Shri Jagdish Ram, I Civil Judge Class-I & C. J.M.	Bemetara	Bijapur	Bijapur	Civil Judge Class-I & C.J.M.
4.	Shri Anil Kumar Bara, Civil Judge Class-I & C.J.M.	Narayanpur	Jagdalpur	Bastar (Jagdalpur)	I Civil Judge Class-I & C.J.M.
5.	Shri Santosh Kumar Mahobiya, I Civil Judge Class-I & C.J.M.	Janjgir-Champa	Sukma	Sukma	Civil Judge Class-I & C.J.M.
6.	Ku. Pushplata Markande, I Civil Judge Class-I & C.J.M.	Mahasamund	Narayanpur	Narayanpur	Civil Judge Class-I & C.J.M.
7.	Smt. Mona Chauhan, I Civil Judge Class-I & C.J.M.	Dhamtari	Kondagaon	Kondagaon	I Civil Judge Class-I & C.J.M.
8.	Shri Krishna Kumar Suryawanshi, I Civil Judge Class-I & C.J.M.	Baloda-Bazar	Korba	Korba	I Civil Judge Class-I & C.J.M.

Contd... 2/-

9.	Ku. Vandana Verma, I Civil Judge Class-I & C.J.M.	Korba	Kawardha	Kabirdham (Kawardha)	I Civil Judge Class-I & C.J.M.
10.	Shri Narendra Kumar, I Civil Judge Class-I & C.J.M.	Kawardha	Ambikapur	Surguja (Ambikapur)	I Civil Judge Class-I & C.J.M.
11.	Smt. Monika Jaiswal, I Civil Judge Class-I & C.J.M.	Rajnandgaon	Bemetara	Bemetara	I Civil Judge Class-I & C.J.M.
12.	Smt. Sushma Lakra, I Civil Judge Class-I & C.J.M.	Mungeli	Surajpur	Surajpur	I Civil Judge Class-I & C.J.M.
13.	Shri Anil Prabhat Minj, I Civil Judge Class-I & C.J.M.	Kondagaon	Dhamtari	Dhamtari	I Civil Judge Class-I & C.J.M.
14.	Shri Deepak Kumar Koshley, I Civil Judge Class-I & C.J.M.	Ambikapur	Raigarh	Raigarh	I Civil Judge Class-I & C.J.M.
15.	Shri Damarudhar Chouhan, I Civil Judge Class-I & C.J.M.	Bilaspur	Jashpur	Jashpur	I Civil Judge Class-I & C.J.M.
16.	Shri Manish Kumar Dubey, I Civil Judge Class-I & C.J.M.	Jashpur	Bilaspur	Bilaspur	I Civil Judge Class-I & C.J.M.
17.	Smt. Chhaya Singh, I Civil Judge Class-I & C.J.M.	Surajpur	Gariaband	Gariaband	I Civil Judge Class-I & C.J.M.
18.	Shri Balram Kumar Dewangan, I Civil Judge Class-I & C.J.M.	Jagdalpur	Mungeli	Mungeli	I Civil Judge Class-I & C.J.M.
19.	Ku. Chitralekha Sonwani, I Civil Judge Class-I & C.J.M.	Kanker	Maha-samund	Maha-samund	I Civil Judge Class-I & C.J.M.
20.	Shri Ajay Kumar Xaxa, Civil Judge Class-I & C.J.M., Balrampur at Ramanujganj	Ramanujganj	Baloda-Bazar	Baloda-Bazar	I Civil Judge Class-I & C.J.M.
21.	Shri Digvijay Singh, I Civil Judge Class-I & C.J.M.	Raigarh	Rajnandgaon	Rajnandgaon	I Civil Judge Class-I & C.J.M.
22.	Shri Krishnakant Bhardwaj, Civil Judge Class-I & C.J.M.	Sukma	Kanker	Uttar Bastar (Kanker)	I Civil Judge Class-I & C.J.M.

{3}

23.	Shri Pankaj Alok Tirkey, III Civil Judge Class-I & A.C.J.M.	Raipur	Khairagarh	Rajnand- gaon	Civil Judge Class-I & A.C.J.M.
24.	Ku. Parul Shrivastava, Civil Judge Class-I & A.C.J.M.	Khairagarh	Raipur	Raipur	III Civil Judge Class-I & A.C.J.M.
25.	Shri Roopnarayan Pathare, I Additional Judge to the Court of I Civil Judge Class-I & A.C.J.M.	Korba	Kawardha	Kabirdham (Kawar- dha)	II Civil Judge Class-I & A.C.J.M.

Note: The above officers are entitled to the pay-scale mentioned in Rule 3 (2)(b) of the Chhattisgarh Lower Judicial Service (Recruitment and Conditions of Service) Rules, 2006 only after appraisal of the work and performance by the High Court.

No. 805/Confdl./2022
II-3-1/2022

Bilaspur, dated the 13th April, 2022

The following Senior Civil Judges, as specified in Column no. (2) of the table below, are hereby transferred from the place shown in Column No. (3) to the place shown in Column No. (4) in the Revenue District mentioned in Column No. (5) and are posted in the capacity as mentioned in column No. (6) from the date they assume charge of their office(s):-

S.No.	Name & presently posted as	From	To	Revenue District	Posted as
(1)	(2)	(3)	(4)	(5)	(6)
1.	Shri Sarv Vijay Agrawal, V Civil Judge Class-I & Special Railway Magistrate	Bilaspur	Rajnand-gaon	Rajnand-gaon	II Civil Judge Class-I
2.	Shri Vivek Garg, II Civil Judge Class-I	Rajnand-gaon	Surajpur	Surajpur	II Civil Judge Class-I
3.	Shri Tajuddin Asif, Law Officer, Chhattisgarh Human Rights Commission	Raipur	Durg	Durg	II Civil Judge Class-I

Contd... 4/-

4.	Smt. Ganga Patel, II Civil Judge Class-I	Durg	Champa	Janjgir-Champa	Civil Judge Class-I
5.	Shri Dular Singh, II Civil Judge Class-I	Ambikapur	Ambagarh Chowki	Rajnandgaon	Civil Judge Class-I
6.	Smt. Shweta Shrivastava, III Civil Judge Class-I	Bilaspur	Kunkuri	Jashpur	Civil Judge Class-I
7.	Shri Dheerendra Pratap Singh Dangi, III Civil Judge Class-I	Durg	Raipur	Raipur	I Additional Judge to the Court of I Civil Judge Class-I
8.	Shri Janak Kumar Hidko, VIII Civil Judge Class-I	Raipur	Kurud	Dhamtari	Civil Judge Class-I
9.	Shri Gerjesh Pratap Singh, I Additional Judge to the Court of I Civil Judge Class-I	Raipur	Raipur	Raipur	V Civil Judge Class-I
10.	Shri Janardan Khare, Secretary, District Legal Services Authority	Ambikapur	Durg	Durg	I Additional Judge to the Court of I Civil Judge Class-I
11.	Smt. Priyanka Agrawal, II Civil Judge Class-I	Bilaspur	Rajnandgaon	Rajnandgaon	I Additional Judge to the Court of I Civil Judge Class-I
12.	Shri Pawan Kumar Agrawal, II Civil Judge Class-I	Raipur	Bilaspur	Bilaspur	V Civil Judge Class-I
13.	Shri Pankaj Dixit, Civil Judge Class-I	Gunderdehi	Bhilai-3	Durg	Civil Judge Class-I
14.	Shri Subodh Mishra, Civil Judge Class-I	Champa	Kawardha	Kabir-dham (Kawardha)	IV Civil Judge Class-I
15.	Ku. Sakshee Dixit, Civil Judge Class-I	Katghora	Raipur	Raipur	VIII Civil Judge Class-I
16.	Shri Sheelu Singh, Civil Judge Class-I	Bhatapara	Sarangarh	Raigarh	Civil Judge Class-I
17.	Smt. Namita Minj Bhaskar, Deputy Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department	Raipur	Saraipali	Maha-samund	Civil Judge Class-I

18.	Shri Jeetendra Pradhan, Civil Judge Class-I	Bhanu- pratappur	Akaltara	Janjgir- Champa	Civil Judge Class-I
19.	Dr. Sumit Kumar Soni, Secretary, District Legal Services Authority	Bilaspur	Bilaspur	Bilaspur	I Additional Judge to the Court of I Civil Judge Class-I
20.	Smt. Manisha Thakur, Civil Judge Class-I	Patan	Bilaspur	Bilaspur	II Civil Judge Class-I
21.	Shri Radheshyam Dhruw, Civil Judge Class-I	Kunkuri	Raipur	Raipur	V Additional Judge to the Court of I Civil Judge Class-I
22.	Smt. Sarojani Janardan Khare, III Civil Judge Class-I	Ambika- pur	Durg	Durg	II Additional Judge to the Court of I Civil Judge Class-I
23.	Ku. Rajeshwari Suryawanshi, Civil Judge Class-I	Sakti	Bilaspur	Bilaspur	IV Civil Judge Class-I
24.	Shri Vijendra Sonwani, V Civil Judge Class-I & Special Railway Magistrate	Raipur	Patan	Durg	Civil Judge Class-I
25.	Shri Girish Kumar Mandavi, II Civil Judge Class-I	Surajpur	Raipur	Raipur	II Civil Judge Class-I
26.	Shri Anand Borkar, Civil Judge Class-I	Akaltara	Bhanu- pratappur	Uttar Bastar (Kanker)	Civil Judge Class-I
27.	Ku. Pratibha Markam, Civil Judge Class-I	Ghar- ghora	Durg	Durg	III Civil Judge Class-I
28.	Smt. Chandrakala Devi Sahu, Civil Judge Class-I	Saraipali	Ghar- ghora	Raigarh	Civil Judge Class-I
29.	Shri Bhupat Singh Sahu, II Civil Judge Class-I	Kawardha	Rajnandg aon	Rajnand- gaon	II Additional Judge to the Court of I Civil Judge Class-I
30.	Ms. Shubhda Goyal, Civil Judge Class-I	Bhilai-3	Bilha	Bilaspur	Civil Judge Class-I
31.	Shri Mohit Singh, Civil Judge Class-I	Sarangarh	Raipur	Raipur	VI Additional Judge to the Court of I Civil Judge Class-I

{6}

32.	Shri Mahesh Babu Sahu, Civil Judge Class-I	Kurud	Gunder-dehi	Balod	Civil Judge Class-I
33.	Shri Rosemin Rajesh Xaxa, Civil Judge Class-I	Ambagarh Chowki	Bhatapara	Baloda-Bazar	Civil Judge Class-I
34.	Shri Nixion Daved Lakra, Civil Judge Class-I	Ramanuj-ganj	Bilaspur	Bilaspur	III Civil Judge Class-I
35.	Smt. Apurva Dangi, I Additional Judge to the Court of I Civil Judge Class-I	Durg	Raipur	Raipur	VI Civil Judge Class-I
36.	Smt. Prateeksha Agrawal, II Additional Judge to the Court of I Civil Judge Class-I	Durg	Korba	Korba	I Additional Judge to the Court of I Civil Judge Class-I
37.	Ku. Chetna Thakur, V Additional Judge to the Court of I Civil Judge Class-I	Raipur	Sakti	Janjgir-Champa	Civil Judge Clas-I
38.	Ku. Rupal Agrawal, VI Additional Judge to the Court of I Civil Judge Class-I	Raipur	Katghora	Korba	Civil Judge Clas-I

BY ORDER OF THE HIGH COURT


(SANJAY KUMAR JAISWAL)
REGISTRAR GENERAL

Endt. No. 806/Confdl./2022
II-3-1/2022

Bilaspur, dated the 13th April, 2022

Copy forwarded to: -

1. Additional Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
2. Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
3. Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
4. Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
5. Private Secretary to Hon'ble Shri Justice Sanjay S. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

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6. Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
7. Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
8. Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
9. Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
10. Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
11. Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
12. Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
13. Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
14. Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
15. All Registrars, High Court of Chhattisgarh, Bilaspur for information.
16. Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur for information.
17. Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- 18.

- (1) Smt. Sanjaya Ratrey, I Civil Judge Class-I & C.J.M., Gariaband,
- (2) Shri Jitendra Kumar Thakur, Civil Judge Class-I & C.J.M., Bijapur,
- (3) Shri Jagdish Ram, I Civil Judge Class-I & C. J.M., Bemetara,
- (4) Shri Anil Kumar Bara, Civil Judge Class-I & C.J.M., Narayanpur,
- (5) Shri Santosh Kumar Mahobiya, I Civil Judge Class-I & C.J.M., Janjgir-Champa,
- (6) Ku. Pushplata Markande, I Civil Judge Class-I & C.J.M., Mahasamund,
- (7) Smt. Mona Chauhan, I Civil Judge Class-I & C.J.M., Dhamtari,
- (8) Shri Krishna Kumar Suryawanshi, I Civil Judge Class-I & C.J.M., Baloda-Bazar,
- (9) Ku. Vandana Verma, I Civil Judge Class-I & C.J.M., Korba,
- (10) Shri Narendra Kumar, I Civil Judge Class-I & C.J.M., Kawardha,
- (11) Smt. Monika Jaiswal, I Civil Judge Class-I & C.J.M., Rajnandgaon,
- (12) Smt. Sushma Lakra, I Civil Judge Class-I & C.J.M., Mungeli,
- (13) Shri Anil Prabhat Minj, I Civil Judge Class-I & C.J.M., Kondagaon,
- (14) Shri Deepak Kumar Koshley, I Civil Judge Class-I & C.J.M., Ambikapur,
- (15) Shri Damarudhar Chouhan, I Civil Judge Class-I & C.J.M., Bilaspur,
- (16) Shri Manish Kumar Dubey, I Civil Judge Class-I & C.J.M., Jashpur,
- (17) Smt. Chhaya Singh, I Civil Judge Class-I & C.J.M., Surajpur,
- (18) Shri Balram Kumar Dewangan, I Civil Judge Class-I & C.J.M., Jagdalpur,

- (19) Ku. Chitralkha Sonwani, I Civil Judge Class-I & C.J.M., Kanker,
- (20) Shri Ajay Kumar Xaxa, Civil Judge Class-I & C.J.M., Balrampur at Ramanujganj,
- (21) Shri Digvijay Singh, I Civil Judge Class-I & C.J.M., Raigarh,
- (22) Shri Krishnakant Bhardwaj, Civil Judge Class-I & C.J.M., Sukma,
- (23) Shri Pankaj Alok Tirkey, III Civil Judge Class-I & A.C.J.M., Raipur,
- (24) Ku. Parul Shrivastava, Civil Judge Class-I & A.C.J.M., Khairagarh,
- (25) Shri Roopnarayan Pathare, I Additional Judge to the Court of I Civil Judge Class-I & A.C.J.M., Korba,
- (26) Shri Sarv Vijay Agrawal, V Civil Judge Class-I & Special Railway Magistrate, Bilaspur,
- (27) Shri Vivek Garg, II Civil Judge Class-I, Rajnandgaon,
- (28) Shri Tajuddin Asif, Law Officer, Chhattisgarh Human Rights Commission, Raipur,
- (29) Smt. Ganga Patel, II Civil Judge Class-I, Durg,
- (30) Shri Dular Singh, II Civil Judge Class-I, Ambikapur,
- (31) Smt. Shweta Shrivastava, III Civil Judge Class-I, Bilaspur,
- (32) Shri Dheerendra Pratap Singh Dangi, III Civil Judge Class-I, Durg,
- (33) Shri Janak Kumar Hidko, VIII Civil Judge Class-I, Raipur,
- (34) Shri Gerjesh Pratap Singh, I Additional Judge to the Court of I Civil Judge Class-I, Raipur,
- (35) Shri Janardan Khare, Secretary, District Legal Services Authority, Ambikapur,
- (36) Smt. Priyanka Agrawal, II Civil Judge Class-I, Bilaspur,
- (37) Shri Pawan Kumar Agrawal, II Civil Judge Class-I, Raipur,
- (38) Shri Pankaj Dixit, Civil Judge Class-I, Gunderdehi,
- (39) Shri Subodh Mishra, Civil Judge Class-I, Champa,
- (40) Ku. Sakshee Dixit, Civil Judge Class-I, Katghora,
- (41) Shri Sheelu Singh, Civil Judge Class-I, Bhatapara,
- (42) Smt. Namita Minj Bhaskar, Deputy Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Raipur,
- (43) Shri Jeetendra Pradhan, Civil Judge Class-I, Bhanupratappur,
- (44) Dr. Sumit Kumar Soni, Secretary, District Legal Services Authority, Bilaspur,
- (45) Smt. Manisha Thakur, Civil Judge Class-I, Patan,
- (46) Shri Radheshyam Dhruw, Civil Judge Class-I, Kunkuri,
- (47) Smt. Sarojani Janardan Khare, III Civil Judge Class-I, Ambikapur,
- (48) Ku. Rajeshwari Suryawanshi, Civil Judge Class-I, Sakti,
- (49) Shri Vijendra Sonwani, V Civil Judge Class-I & Special Railway Magistrate, Raipur,
- (50) Shri Girish Kumar Mandavi, II Civil Judge Class-I, Surajpur,
- (51) Shri Anand Borkar, Civil Judge Class-I, Akaltara,
- (52) Ku. Pratibha Markam, Civil Judge Class-I, Gharghora,

- (53) Smt. Chandrakala Devi Sahu, Civil Judge Class-I, Saraipali,
(54) Shri Bhupat Singh Sahu, II Civil Judge Class-I, Kawardha,
(55) Ms. Shubhda Goyal, Civil Judge Class-I, Bhilai-3,
(56) Shri Mohit Singh, Civil Judge Class-I, Sarangarh,
(57) Shri Mahesh Babu Sahu, Civil Judge Class-I, Kurud,
(58) Shri Rosemin Rajesh Xaxa, Civil Judge Class-I, Ambagarh Chowki,
(59) Shri Nixion Daved Lakra, Civil Judge Class-I, Balrampur-Ramanujganj ,
(60) Smt. Apurva Dangi, I Additional Judge to the Court of I Civil Judge Class-I,
Durg,
(61) Smt. Prateeksha Agrawal, II Additional Judge to the Court of I Civil Judge
Class-I, Durg,
(62) Ku. Chetna Thakur, V Additional Judge to the Court of I Civil Judge Class-I,
Raipur,
(63) Ku. Rupal Agrawal, VI Additional Judge to the Court of I Civil Judge Class-I,
Raipur,

*for information and compliance. He/She is directed to take charge of his/her new post **on or before 02.05.2022** and send his/her handing and taking over charge reports through the concerned District Judge.*

19. District & Sessions Judge, Balod/ Balrampur at Ramanujganj/ Baloda-Bazar/ Bemetera/ Bastar at Jagdalpur/ Bilaspur/Dakshin Bastar at Dantewara/ Dhamtari/ Durg /Janjgir-Champa/ Jashpur at Jashpurnagar/ Kabirdham at Kawardha/ Korba/ Kondagaon/ Mahasamund/ Mungeli/ Raigarh/ Raipur/ Rajnandgaon/ Surajpur/ Surguja at Ambikapur /Uttar Bastar (Kanker) for information. They are requested to impress upon the transferred Officer(s) that if they are in occupation of Government accommodation, they should vacate the same **on or before 02.05.2022** under intimation to this Registry. They are also requested to send immediately the handing/taking over charge reports of transferred Officer(s) to this Registry.
20. District & Sessions Judge, Koriya (Baikunthpur) for information.
21. All Joint Registrars, High Court of Chhattisgarh, Bilaspur for information.
22. Additional Registrar (Judicial/D.E./Admn./Works/Vigilance), High Court of Chhattisgarh, Bilaspur for information.
23. I/c. Registrar (Computerization)-cum-Central Project Coordinator, E-Courts Mission Mode Project, High Court of Chhattisgarh, Bilaspur for information.
24. Officer on Special Duty, High Court of Chhattisgarh, Bilaspur for information.
25. Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
26. Member-Secretary, Chhattisgarh State Legal Services Authority, Old High Court Building, Bilaspur for information.
27. Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
28. Deputy Registrar (Confidential/ Checker/Civil/Central Filing/D.E./D.E.(Appeal), High Court of Chhattisgarh, Bilaspur for information.
29. Assistant Registrar/Section Officer/In-charge, Accounts/ Budget/ Checker/ Complaint/ District Establishment/ Establishment / I. & E./ Juvenile Justice Cell/ Pension / Protocol/ Record Room (Admn.)/ O/o R.G./ S. & A. Cell/Vigilance/Works Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
30. In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
31. Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
32. Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.


(SANJAY KUMAR JAISWAL)
REGISTRAR GENERAL